NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No.171/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2017

NAME OF THE PARTIES: M/s. Webtech Labels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	99. 1	DESIGNATION	SIGNATURE
8	Joren	Rivor	for Pelihoner	Jeren River

Order

TCSP No.171/230-232/NCLT/MB/MAH/2017 TCSP No.172/230-232/NCLT/MB/MAH/2017

For the Applicant company has reported that the RD and OL has not filed their report so far, this Bench is hereby directing RD and OL to file their Report.

List this matter for hearing on 9.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)